NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 22/11	TP 28/16	For orders	397/ 398	K.P. Bhopanna Vs Vector NDT Technologies Pvt. Ltd.	

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١٠	Rajasekhan VK consult@rslaw.in	counsel for R4	Rajanthan.
	95001 53344		

Counsel for petitioner is absent. The matter is listed today for clarification/orders. R-2 is present. R-4 is also present. Counsel for R-4 is also present.

The matter is again listed for orders on 28.08.2017.

MEMBER (J)

MEMBER (T)